

EXTENTION OF SMALL INDUSTRIES

1907. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) Whether Government have recently permitted the expansion in capacity of certain Small Scale Industries manufacturing ACSR/AAC conductors and granted them registration with the Directorate-General of Technical Development;

(b) whether it is a fact that such registration was granted while the item was on the banned list; and

(c) if so, the basis on which the registration was granted ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (c). Registration with the Directorate General of Technical Development has been permitted in respect of the following four firms, after the Cable and Wire Industry was placed on the banned list :

- (i) M/s J.J. H. Industries, Calcutta
- (ii) M/s Bin dawala Industrial Corporation, Calcutta
- (iii) M/s Associated Wires and Conductors Co. Pvt. Ltd., Jullundur
- (iv) Bihar Cables Co., Patna

In the case of the first three firms, registration was agreed to as the units grew out of the small scale sector as a result of normal growth. In the case of M/s Bihar Cable Co., Patna, registration was done, taking into account the fact that the firm would have been eligible for the grant of an industrial licence itself in 1959, when they were registered with the Director of Industries, Bihar.

PAPER AND PULP PROJECT IN DANDAKARANYA

1908. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government had recently constituted the feasibility for the establishment of a Paper and Pulp project study for establishment of a Paper and Pulp project in the Dandakaranaya area;

(b) if so, whether the study has been completed;

(c) the capacity of the plant and the products proposed for manufacture as recommended by the Study and the recommended location of the plant; and

(d) when the decision to implement this project is likely to be taken ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b) : Yes, Sir.

(c) The capacity of the plant is proposed to be 50,000 tonnes each of pulp and printing and writing paper. The location as recommended by the Study Team is near Jagdalpur.

(d) The matter is at present under consideration of Government and a decision is expedited to be taken shortly.

OPTICAL INSTRUMENTS PROJECT, LUCKNOW

1909. SHRI SARJOO PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that an Optical Instruments Project was started in Lucknow in 1963;

(b) if so, whether technical personnel and Trade Apprentices were enrolled for the project; and

(c) whether it is a fact that Government are going to abandon the project and if so, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected from the State Government of Uttar Pradesh who are concerned with the project and will be laid on the Table of the House.

RETIRED GOVERNMENT OFFICERS WORKING IN BIRLA ORGANISATIONS

1910. SHRI SARJOO PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that many retired Central Government Officers are now serving with the Birlas ;

(b) if so, their number and names;

(c) whether it is also a fact that close relatives of many officers of the Government

of India are also serving with the Birlas in different capacities; and

(d) if so, who are they and their relationship with those Government officers ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No permission to any of the retired Class I Officer has been granted to join any of the Birla concerns within two years after retirement in the Ministry of Industrial Development and Company Affairs.

(b) Does not arise.

(c) None of the Class I Officers in the Ministry of Industrial Development and Company Affairs have so far reported; nor sought the necessary permission, as required under the rules for their close relatives getting employment in any Birla concerns.

(d) Does not arise.

DERAILMENT NEAR MIHINPURWA STATION

1911. **SHRI SARJOO PANDEY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 174 Down Passenger train of the North Eastern Railway was derailed near Mihinpurwa Station on the 2nd September, 1967 (Katarnian Ghat Section);

(b) if so, the number of persons killed and injured as a result thereof; and

(c) the causes of the derailment ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) In this accident no one was killed. However, 16 persons sustained minor injuries and one was hurt grievously.

(c) The accident was due to tampering of track by some person or persons unknown.

TAKING OVER OF COTTON TEXTILE MILLS BY STATES

1912. **SHRI SARJOO PANDEY :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Centre has asked the State Governments to take over badly managed cotton textile mills with immediate effect; and

(b) if so, the names of the States and the units they are considering for take over ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) No, Sir.

(b) Does not arise.

CESS ON THE EXPORT OF COIR YARN

1913. **SHRI A. SREEDHARAN :** Will the Minister of COMMERCE be pleased to state :

(a) in what manner the cess collected from the export of coir yarns and other coir products is utilised;

(b) whether Government have spent any amount from the cess towards the welfare of coir workers; and

(c) if so, the amount spent during 1965-66 and 1966-67 ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The cess collected from export of coir products is being utilised by the Coir Board on schemes for the development of the Coir industry. The various schemes undertaken are explained in the Coir Board's Annual Reports which are laid on the Table of the House every year.

(b) No labour welfare scheme has been undertaken by the Board.

(c) Does not arise.

PRICE OF RAW RUBBER

1914. **SHRI A. SREEDHARAN :**
SHRI GADILINGANA GOWD :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the selling price of raw rubber as recommended by the Tariff Commissioner is uneconomic to the rubber cultivators and detrimental to the growth of the rubber cultivation; and

(b) if so, the steps taken by Government to remedy the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Not in Government's opinion, Sir.

(b) Does not arise.

CONFERENCE AT ALGIERS

1915. **SHRI D. N. PATODIA :**

SHRI RABI RAY :

SHRI SHIVA CHANDRA JHA :

Will the Minister of COMMERCE be pleased to state :

(a) whether a Conference of 77 developing countries was held recently at Algiers;